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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 524/2024**

ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr. Sidhant Kumar, Mr. Om Batra,
Mr. Akshit Mago and Ms. Anshika
Saxena, Advocates

versus

WIKIMEDIA FOUNDATION INC & ORS

.....Defendants

Through: Mr. Jayant Mehta, Sr. Advocate with
Ms. Tine Abraham, Mr. Nikhil
Narendran, Mr. Vijayendra Pratap
Singh, Mr. Abhijnan Jha, Ms. Shivani
Rawat, Mr. Thomas J. Vallianeth, Mr.
Aayush Marwah, Ms. Shubhangni
Jain, Mr. Abhi Udai Singh Gautam,
Mr. Bakhshind Singh, Mr. Pranav
Tomar, Ms. Jasleen Virk, Ms. Diva
Saigal, Advocates for Defendant No.1

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

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18.12.2024

I.A. 32611/2024

Arguments heard.

Judgment reserved.

CS(OS) 524/2024 & I.A. 38498/2024, I.A. 44402/2024

List on 15.01.2025 before the learned Joint Registrar.

SUBRAMONIUM PRASAD, J

DECEMBER 18, 2024

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